

**ALLEGED MYSTERIOUS DEATH OF AN
EMPLOYEE OF SIR GANGARAM HOSPITAL,
NEW DELHI**

1025. SHRI GOLAP BARBORA :

SHRI D. THENGARI :

Will the Minister of HOME AF
FAIRS/ f be pleased to slate :

(a) whether it is a fact that a letter dated the 30th January, 1971 has been addressed by the President of Sir Ganga Ram Hospital, Employees Union to the Deputy Commissioner of Delhi in connection with an alleged mysterious death of an employee of the Hospital on the 24th January, 1971 ;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AF-
FAIRS,

प्रधान मंत्रालय में राज्य मंत्र,

(SHRI £ C. PANT) : (a) to (c) According to the Delhi Administration, the Deputy Commissioner, Delhi, received a letter dated 30th January, 1971 from the President of the Sir Ganga Ram Hospital, Employees' Union about the alleged mysterious death of an employee of the Hospital on the 24th January, 1971. The letter contained the following allegations and demands :—

(1) Shri Yankappa s/o Shri Isharia, an employee of the Hospital, died under mysterious and suspicious circumstances. Report of the postmortem examination by the Police Surgeon, showing that he died of Myo Cardiac infraction, was obtained by the management of the Hospital to save themselves from the Judicial inquiry. Shri Yankappa was a bearer in the Hospital for the past 9/10 years and he was in good health.

(2) He was murdered by the management as he was an active member of the Hospital Employees' Union and wanted to file a case in the High Court against the order of the Labour Tribunal to the effect that "r Ganga Ram Hospital did not CJ ne under the purview of the Industrkl Disputes Act.

(3) The staff of the Police Station, Rajinder Nagar, in collusion with the management of the Hospital, register-

ed false and fabricated cases against members of the Union.

(4) Certain members of the Union were assaulted by the management, but no action was taken by the police. Shri Yankappa was forcibly evicted from a garage of the Hospital by certain officials at the behest of the management, but no action was taken by the Police on his complaint dated the 1st December 1967. Office bearers of the Union were threatened by the management. Two employees of the Hospital had died earlier under suspicious circumstances.

(5) Judicial inquiry may be held in the matter.

A magisterial inquiry was ordered by the Administration. Nine witnesses, including the President of Sir Ganga Ram Hospital Employees Union, have been examined by the Inquiry Officer. The inquiry is continuing.

**PER CAPITA INCOME OF A MIDDLE CLASS
FAMILY**

1026. SHRI K. S. MALLE GOWDA:

Will the PRIME MINISTER/प्रधान मंत्री be pleased to state what is the net income of a middle-class family of five persons in India ?

THE PRIME MINISTER/प्रधान मंत्री (SHRIMATI INDIRA GANDHI) : The requisite information is not available.

**FIRST AND SECOND UNITS OF ATOMIC
POWER PLANT AT KALPAKKAM**

1027. SHRI SUNDAR SINGH BHANDARI : Will the Minister of ATOMIC ENERGY/परमाणु ऊर्जा मंत्री be pleased to state the generating capacity of the first and second units of the Atomic Power Plant at Kalpakkam in Tamil Nadu ?

**THE PRIME MINISTER AND
MINISTER OF ATOMIC ENERGY/**

प्रधान मंत्री तथा परमाणु ऊर्जा मंत्री (SHRI MATI INDIRA GANDHI) : The net generation capacity of each of the two units of the Madras Atomic Power Project will be 215 MW.